

**GOVERNMENT OF JAMMU AND KASHMIR**  
**Department of Law, Justice and Parliamentary Affairs.**  
 (Establishment Section) Civil Secretariat,  
 Srinagar/Jammu

**Subject : Selection of candidates for the post of Junior Scale Stenographers advertised vide Notification No. 01 of 2021 dated 03.02.2021, Notification No. 02 of 2021 dated 26.03.2021 and Notification No.03 of 2021 dated 04.06.2021.**

## NOTICE

The following candidate who has been recommended by the by the J&K Services Selection Board for the appointment to the post of Junior Scale Stenographer ( advertised vide Notification No. 01 of 2021 dated 03.02.2021, Notification No. 02 of 2021 dated 26.03.2021 and Notification No.03 of 2021 dated 04.06.2021 under item Nos. 109, 553, and 598) pursuant to **letter No. JKSSB/23/2023-03 (E-7164134) dated 04.07.2023**, is hereby directed to submit her e-mail IDs and contact number details in the Establishment Section of the Department of Law, Justice and Parliamentary Affairs, Civil Secretariat, Jammu/ Srinagar *in person or on the email-ID: [lawdepartment4455@gmail.com](mailto:lawdepartment4455@gmail.com)* within a period of twenty one days positively for uploading the same of the Employee Verification System (EVS), failing which it shall be presumed that she is not willing to take up her appointment as Junior Scale Stenographer in the Department of Law, Justice and Parliamentary Affairs, and shall forfeit the right of appointment without any further notice :

| S.No. | Name of the Candidate | Parentage        | Address                         | Selection Category |
|-------|-----------------------|------------------|---------------------------------|--------------------|
| 1.    | Indu Bamotra          | Som Dutt Bamotra | Dollian, Jattan Marheen, Kathua | OM                 |

*Ashish Gupta*  
07.07.23  
(Ashish Gupta)

Additional Secretary to Government

No. LAW-Estt/119/2023-10

Dated: 07 -07-2023

Copy to :

1. Principal Secretary to the Hon'ble Lieutenant Governor, Raj Bhawan.
2. Commissioner Secretary to Government, General Administration Department.
3. Director Information, J&K with the request to get this Notice published in two leading News Papers both at Srinagar and Jammu for information of the concerned.
4. Director Finance, Department of Law, Justice and PA.
5. Secretary, J&K Services Selection Board, Jammu/ Srinagar.
6. Private Secretary to Chief Secretary, J&K for information of the Chief Secretary.
7. Private Secretary to Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
8. Incharge Website, Department of Law, Justice and Parliamentary Affairs.
9. Concerned file.